

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.3202
ANSWERED ON 04.08.2022**

NEW ENERGY POLICY

†3202. SHRI SATYADEV PACHAURI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has formulated/is formulating any new energy policy for the country;**
- (b) if so, the details along with its salient features thereof;**
- (c) the time by which it is likely to be completed;**
- (d) whether the Government has made any assessment regarding the demand for energy upto the year 2040 and if so, the details thereof; and**
- (e) the manner in which the Government proposes to meet this growing demand?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : No, Sir.

(b) & (c) : Does not arise.

(d) & (e) : In so far as demand for electricity is concerned, Central Electricity Authority (CEA) conducts Electric Power Survey (EPS) of the country every five years for estimating the electricity demand of the country on medium and long term basis as obligated under Section 73(a) of the Electricity Act 2003. The 19th Electric Power Survey (EPS) report, published in January 2017, covers electricity demand projection for the years 2016-17 to 2026-27 as well as electricity demand projection for the years 2031-32 and 2036-37 for each State/UT. The demand in 2031-32 and 2036-37 is projected to be 2530 BU and 3049 BU respectively.

Steps planned to increase production of electricity in the country matching with growing demand are given below:

- Enhancing installed capacity from non-fossil fuel based generation to 500 GW by 2030**
- Thermal Power Plants of 27,550 MW of capacity are at various stages of construction in the country.**
- Hydro Power Plants of 14103.50 MW of capacity are at various stages of construction in the country.**
- Nuclear Power Plants of 8,700 MW of capacity are under construction and**

7000 MW of Nuclear power plants have been accorded Administrative Approval and Financial Sanction.
